


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
(SM APPEAL BRANCH)

Dated: 21/12/2018

NOTICE


All concerned are hereby informed that the matters listed before Hon'ble Single Member Bench on 21/12/2018 stands adjourned and the next date of hearing will be notified in due course .

By order


Deputy Registrar
(SM)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.


Deputy Registrar
(SM)